

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 60/7/HDB/2020
NAME OF THE COMPANY	Kasani Hotels & Resotrs Pvt Ltd
NAME OF THE PETITIONER(S)	Syndicate Bank
NAME OF THE RESPONDENT(S)	Kasani Hotels & Resorts Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation on behalf of both sides. Matter adjourned. Put up the matter on 20.04.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

Santi